

NOTICE FOR AWARD OF TENDER

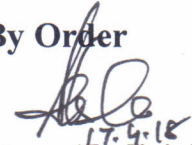
Notice No. XXXIV-44/2017 -*18-4032* Date: *17.04.2018*

It is notified to all concerned that the Tender Contract for Supply, Installation and Testing of 509 Number of Duplex Laser Network Printers and 509 Number of MFD Network Printers for the 509 number of Court Rooms across the State under eCourts Project Phase-II, pertaining to eTender Notice No. XXXIV-44/2017-5760, Dated: 24.05.2017, published in the eProcurement portal of the Government of Odisha, is hereby awarded to **M/s Embee Software, Bhubaneswar**.

The authorized Representative of the Firm is requested to report to the High Court of Orissa after receiving Purchase Order duly signed by the **Registrar (Judicial)**, the Tender Inviting Authority, to ascertain further course of action.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage of the Contract in the interest of Justice and sound Administration.

By Order



Registrar (Judicial)
High court of Orissa